

DIVISION BENCH  
COURT - II

**S-18**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/176(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>UMA SHANTI DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES BIHAR</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Ms. Bidisha Achari, AR ] For the Petitioner

**ORDER**

1. Ld. Authorized Representative appearing on behalf of the Petitioner present.
2. Registry is directed to issue notice to the RoC, Bihar for the report by way of speed post and by way of e-mail and place the tracking information report on record.
3. List the matter on **06.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**